

Integrated Handloom Village Development Scheme

634. SHRIMATI SURYAKANTA PATIL : Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to cover more villages under the Integrated Handloom Village Development Scheme in Maharashtra during the current year;

(b) if so, the details thereof, district-wise; and

(c) the number of persons likely to get employment under the scheme?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) No, Sir. The Integrated Handloom Village Development scheme has been discontinued with effect from 1.4.1997.

(b) and (c) Does not arise.

New Bank Branches

635. SHRI RAJVEER SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to open new branches of Banks during 1997-98 in various States particularly in rural area of Uttar Pradesh; and

(b) if so, the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Decisions to open new branches of banks are not taken by the Government but by the banks concerned and with authorisations from Reserve Bank of India (RBI). Since the banks concerned take decisions to open branches based on current commercial considerations it may not be possible to indicate how many such branches will be opened during the year.

Foreign Direct Investment

636. SHRI A.C. JOS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the recent decision to impose sanctions against India for conducting Nuclear Test is likely to affect the Foreign Investment inflow to the country;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (c) The perception of foreign investors to

economic sanctions are not yet fully clear, but as of now the impact of sanctions on the flow of foreign direct investment is not seen to be significant. The ongoing efforts for promotion of foreign direct investment (FDI) in the country, whenever necessary, would be focussed to build up and support investors, confidence and initiatives.

Voluntary disclosure of Income Scheme

637. SHRI P. SANKARAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount converted to 'White Money' due to Voluntary Disclosure of Income Scheme; and

(b) the State-wise break up of the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING , REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) The total amount of unaccounted income declared under Voluntary Disclosure of Income Scheme, 1997 is Rs. 33,339.03 crores.

(b) The details of total income declared under VDIS, 1997 has been maintained Chief Commissioner of Income-tax-charge wise and the figures are mentioned as in the Statement enclosed.

Statement

S.No	C.C.I.T. Charges (in crores)	Total Amount Declared (in Rupees) .
1.	Ahmedabad	3,253.00
2.	Bangalore	2,425.07
3.	Bhopal	1,019.56
4.	Calcutta	2,399.52
5.	Chandigarh	2,013.69
6.	Chennai	2,778.00
7.	Cochin	448.45
8.	Delhi	4,152.83
9.	Hyderabad	1,749.00
10.	Jaipur	925.26
11.	Kanpur	1,208.00
12.	Lucknow	738.00
13.	Mumbai	6,500.70
14.	Patna	871.95
15.	Pune	2,858.00
Total		33,339.03